

**DIVISION BENCH**

**ITEM NO. 112**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 154/2020, IA No. 203/2020, IA No. 325/2020**

**IA No. 13/2021, IA No. 373/2021**

**IA No. 376/2021 IN CP (IB) No. 358/ALD/2019**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> September,  
2022, 2:30 pm**

<b>NAME OF THE COMPANY</b>	<b>M/S ORION INFRABUILD PVT LTD V/S M/S SKYHIGH INFRAPROJECTS PVT LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Rishabh Jain, Adv. : *For the Corporate Debtor*  
Sh. P. Nagesh Sr. Adv assisted by Sh. Krishna Dev Vyas, Adv. : *For the applicant*  
Sh. Devesh Saxena, Adv. : *For the applicant in IA No. 325/2020 & IA No. 13/2021*  
Sh. Krishna Dev Vyas, Adv. : *For the resp. in IA No. 373/2021 & IA No.376/2021*

**ORDER**

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 17<sup>th</sup> October, 2022.

*— Sd —*

**Dr. R.C. Srivastava  
(Court Officer)**

**26<sup>th</sup> September, 2022**

*Bipul Kumar Tiwari  
(Stenographer)*